

इन्फ्लैटिंग इत्यादि की सारी कीर्तें होंगी। साधारण तरीके से कोई भी आदमी कहीं पर 5 लाख से 8 लाख इंच बनाता है तो उसमें बाटे का कोई प्रश्न ही नहीं उठता इसलिए जब सरकार बनाती है तो उसमें क्यों बाटा हो जाता है, उसका क्या कारण है ?

PROF. D. P. CHATTOPADHYAYA : We have already answered that question. We have said that the reasons are labour trouble and there was some defect in the machine and it could not be fully utilised.

Decision on land ceiling at Chief Minister's Conference held on 23rd July, 1972

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*293. **SHRI C. K. JAFFER SHARIEF:**
SHRI C. T. DHANDAPANI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether at the Chief Minister's meet in Delhi on the 23rd July, 1972 the question of land Ceiling in the country was decided; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) A Statement is placed on the Table of the House. [Placed in Library. See No. LT-3452/72].

SHRI C. K. JAFFER SHARIEF : I want to know whether the State Governments are bringing the Land Ceiling Amendment as per the instructions of the Central Government or the Central Land Reforms Committee. It is seen that different States are making different holdings due to which there is uneasiness in some of the States. For Example, in Maharashtra and Mysore, the features of the land and the climatic conditions are the same, but so far as the land holdings are concerned, the two Governments have brought out different ceilings.

I want to know whether the Government of India has given any instructions with regard to this to the State Governments.

SHRI ANNASAHEB P. SHINDE : The State Governments are expected to follow the broad policy approaches which would be evolved by the Government of India. Broadly the approaches are known. They were discussed in the Chief Ministers' Conference. We are shortly sending communications to the State Governments.

SHRI C. T. DHANDAPANI : As our hon. friend asked, was any instruction sent by the Central Government to the State Governments ? I want to know from the hon. Minister what is the specific guideline given by the Central Government to the State Governments and if any guideline has been given, the reaction of the State Governments thereto.

SHRI ANNASAHEB P. SHINDE : I have said that we are shortly sending communications to the State Governments. The Chief Ministers were involved in this exercise. They know the broad approaches unanimously evolved by the Chief Ministers' Conference, and the State Governments are, therefore, expected to follow the broad guidelines evolved in the Chief Ministers' Conference.

SHRI C. T. DHANDAPANI : I want to ask another question. . .

MR. SPEAKER : You have already put one question. Moreover, the Question Hour is also over.

WRITTEN ANSWERS TO QUESTIONS

Exploitation of Tribal People

*283. **SHRI SARJOO PANDEY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether intense exploitation of the tribal people and seething discontent among them were the basic reasons for the Naxalite movement in the Srikakulam area in Andhra Pradesh;

(b) whether similar situation prevails among tribals in other areas also; and